



**भारतीयरिज़र्वबैंक**

**RESERVE BANK OF INDIA**

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October 30, 2014

### RBI cancels Certificate of Registration

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s Subhlabh Finance & Securities Ltd.	309, Todi Chambers, 2, Lal Bazar Street, Kolkata-700001	05.03003 November 20, 1998	September 11, 2014
2.	M/s Gorakhpur Resources Limited	8, Ganesh Chandra Avenue, 2 <sup>nd</sup> Floor, Kolkata-700013	B-05.01041 September 24, 2001	September 25, 2014

Following the cancellation of registration certificate, the companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2014-2015/887

**Sangeeta Das**  
Director